

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:400
ANSWERED ON:21.11.2000
BAN ON DEENDAR ANJUMAN
VILAS BABURAO MUTTEMWAR

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have agreed to ban on Deendar Anjuman and other organisations who were responsible for the recent attacks and bomb blasts in Churches and other acts of terrorism; and

(b) if so, the decision taken/likely to be taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (I.D. SWAMI)

(a) & (b): The activities of all such organisations having a bearing on maintenance of communal harmony in the country are under constant watch of law enforcement agencies and requisite legal action is taken, where necessary.